

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 5173/2017

RAM AWADH (DECD) THROUGH LRS & ANR.

Appellant(s)

VERSUS

THE DEPUTY DIRECTOR OF CONSOLIDATIONS . & ORS.

Respondent(s)

Date : 14-05-2018 This appeal was called on for hearing today.

For Appellant(s)

Ms. Ragya Vaidehy Singh, Adv.
M/S. Mitter & Mitter Co., AOR

For Respondent(s)

Mr. Bharat Singh, Adv.
Mr. Pramod Kumar, Adv.
Mr. Nisant, Adv.
Mr. Amit Pawan, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 to 3 are duly served/represented.

Statement of case has not been filed by any of the parties. Stipulated time has already expired.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

KAPIL MEHTA
Registrar
14.5.2018

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